

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 263
101(ND)14

IN THE MATTER OF:

Jasmohan Singh ... **Applicant/Petitioner**

Versus

M/s. M.S. Kold hold Industries Ltd. & ors. ... **Respondent**

Under Section: 397/398 of Companies Act 2013

Order delivered on 14.12.2020

CORAM:

SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

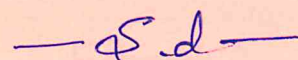
PRESENT: Avinash Sharma, Advocate for Administrator

ORDER

List on 09.03.2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)